

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh - District Judges (Entry level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the category of Civil Judges (Senior Division) under 65% quota for the year 2017 - NOTIFIED.

ROC.NO.2611/2017-B.SPL.


NOTIFICATION NO.593-B.SPL:

DATED:31.03.2017.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006)

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The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, hereby notifies 16 vacancies (existing and anticipated future vacancies) in the cadre of District Judges (Entry Level) under 65% quota to be filled by promotion from the cadre of Civil Judges (Senior Division) for the year 2017.


REGISTRAR GENERAL
High Court of Judicature at Hyderabad. 3/3